

cm the subject. The vacancies caused by retirement are filled up language/unit wise. The post of Newsreader-cum-Translator Grade II and Grade I, being senior level Group 'A' posts, are at present, filled on selection basis.

**National Commission for Safari
Mazdoors**

228. SHRI AAANGIL SREEDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to set up a National Commission for Saijai Mazdoor; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.

New National Wage Commission

229. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government propose to set up a New National Wage Commission to determine the parameters for fixing wages for the different sectors of economy and also for the Government employees;

(b) whether it is also a fact that the industrial workers who are required to work in shifts for longer hours with less yearly leave and as their wages currently being linked with productivity are opposed to parity in their wages with Government employees and for setting up of such a Commission; and

(c) if so, what remedial steps Government propose to take to reach amicable understanding with labour and Government employees to remove the bottleneck of frequent strikes in the larger interest of economy of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) There is no such proposal at present.

(b) Government have no such information.

(c) Does not arise.

Unorganised workers

230. SHRI PRAGADA KOTALIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the provisions of labour laws are applicable to unorganised workers;

(b) whether there is a proposal to bring forward a comprehensive legislation for the benefit of unorganised workers and also the classes of unorganised workers which are to be benefited by the proposed comprehensive legislation; and

(c) whether there is a representation requesting Government to enact a legislation to treat handloom weavers at par with beedi workers in matters relating to provisions of provident fund and other welfare measures?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

**Ministerial group on new industrial
relation**

231. SHRI KAMESHWAR PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Ministerial group on new industrial relations has finalised its recommendations; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.